GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1446 TO BE ANSWERED ON 19-12-2018

National Commission for Minorities

1446. SHRI G.M. SIDDESHWARA :

SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the number of complaints received by the National Commission for Minorities (NCM) has increased over the years;
- (b) if so, the details thereof including the number of complaints received during the last three years along with the reasons therefor, community-wise;
- (c) the number of such cases which have been addressed during the said period; and
- (d) the measures taken or being taken by the Government to redress the grievances of the minorities?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c) There has been no increase in complaints received in National Commission for Minorities (NCM) over the last 3 years. The community-wise details of complaints received and disposed off by NCM are at Annex-I

(d) On receipt of the complaints/grievances, NCM takes appropriate action as per provisions of NCM Act, 1992 and procedure adopted by the NCM. As mandated under Section 9 of the NCM Act, 1992, the Commission has been taking up cases regarding deprivation of rights and safeguards of the minorities, as and when they are brought to the notice of NCM, with the authorities in the concerned State Governments/ Central Government.

ANNEX-I REFEREDTO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1446 TO BE ANSWERED ON 19-12-2018 ASKED BY SHRI G.M. SIDDESHWARA & SHRI RAJESHBHAI CHUDASAMA:

Year	Muslim	Christian	Sikh	Buddhist	Parsi	Jain	Othe rs	Total	Disposed Off
2015-16	1,437	144	122	33	12	50	176	1,974	1,960
2016-17	1,231	102	96	38	3	35	142	1,647	1,607
2017-18	1,128	100	83	22	3	48	114	1,498	1,384
2018-19 (Till 13.12.18)	952	106	114	35	2	50	83	1,342	253

Community-wise complaints received in NCM